

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

12. C.P.(IB)-821(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Purna Nayak

V/s.

Hindustan Construction Company Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Counsel appearing for the Petitioner, Mr. J Amal Anand and counsel  
appearing for the Respondent, Mr. Nausher Kohli a/w. Mr. Darshit Dave i/b.  
AVP Partners are present through virtual hearing.

List this matter high on board on **24.03.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)